

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO.3809
TO BE ANSWERED ON 03.01.2019

Quality Drinking Water and Related Schemes

†3809. **SHRI HARIMANJHI:**
SHRI KRUPALBALAJI TUMANE:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of the fully-covered and partially covered areas under drinking water scheme areas in which quality of drinking water is affected in the country including the State of Maharashtra and Jharkhand, State-wise;
- (b) the details of the funds released and utilised under the drinking water schemes during each of the last three years and the current year, State-wise;
- (c) whether the Government has reviewed the performance of drinking water schemes;
- (d) if so, the details and the outcome thereof, State-wise;
- (e) whether the Government has fixed any time frame for providing safe drinking water to all the households in the country;
- (f) if so, the details thereof;
- (g) whether the Government proposes to involve Non-Government Organisations in expediting the supply of safe drinking water in the rural and remote areas of the country; and
- (h) if so, the details thereof?

ANSWER
MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) Coverage of safe drinking water in rural areas is maintained in terms of Fully Covered habitations (i.e. getting more than 40 litre per capita per day (lpcd) safe drinking water), Partially Covered habitations (i.e. getting less than 40 lpcd safe drinking water) and Quality Affected habitations (i.e. containing chemical contaminant).As reported by States / UTs on Integrated Management Information System (IMIS) of the Ministry, the State wise details of fully covered , partially covered and quality affected habitations in the country including the State of Maharashtra and Jharkhand are at **Annexure-I**.
- (b) The State-wisedetails of the funds released and utilized under the drinking water schemes during each of the last three years and the current year are at **Annexure-II**.

(c)& (d) Every year between February and April, Annual Action Plan (AAP) meetings are held with the Departments of State Governments dealing with rural water supply, wherein the progress achieved under National Rural Drinking Water programme (NRDWP) are reviewed and targets for the next financial year are fixed. The physical & financial progress of NRDWP is also reviewed in National / Regional / State level review workshops, meetings and video-conferences. Further, the Ministry has restructured NRDWP to make it more competitive, outcome based and result oriented where the focus is on providing piped water supply to all rural population and households.

(e)&(f) Rural Water Supply is a State subject. While providing assistance by the Ministry through NRDWP, thrust is on providing safe drinking water to all rural population with piped water supply at the earliest.

(g)&(h) Under NRDWP, there is no provision of involving Non-Government Organisations for expediting the supply of safe drinking water in the rural and remote areas of the country. However, community involvement is a key facet of Swajal scheme being implemented in the 117 aspirational districts of the country.

Annexure-I					
Annexure referred to in part (a) of Lok Sabha Unstarred Q.No. 3809 for answer on 03.01.2019					
S.No.	State	Total No of Habitations	No of Fully Covered Habitations	No of Partially Covered Habitations	No of Quality Affected Habitations
1	Andaman And Nicobar	400	324	76	0
2	Andhra Pradesh	48,363	34,608	13,388	367
3	Arunachal Pradesh	7,525	3,210	4,287	28
4	Assam	88,047	54,985	23,240	9,822
5	Bihar	1,10,218	70,632	35,670	3,916
6	Chhattisgarh	74,619	72,966	1,140	513
7	Goa	347	345	2	0
8	Gujarat	35,996	35,996	0	0
9	Haryana	7,517	7,298	116	103
10	Himachal Pradesh	53,269	43,094	10,175	0
11	Jammu And Kashmir	15,778	9,293	6,473	12
12	Jharkhand	1,19,832	1,19,022	270	540
13	Karnataka	59,774	23,650	35,352	772
14	Kerala	21,520	6,052	15,141	327
15	Madhya Pradesh	1,27,448	1,27,298	0	150
16	Maharashtra	99,533	89,427	9,912	194
17	Manipur	2,962	2,133	829	0
18	Meghalaya	9,980	3,983	5,990	7
19	Mizoram	718	487	231	0
20	Nagaland	1,450	735	711	4
21	Odisha	1,57,013	1,54,386	133	2,494
22	Puducherry	266	153	113	0
23	Punjab	15,038	10,534	1,358	3,146
24	Rajasthan	1,21,526	59,229	43,819	18,478
25	Sikkim	2,076	830	1,246	0
26	Tamil Nadu	1,00,014	96,037	3,976	1
27	Telangana	24,359	15,144	8,865	350
28	Tripura	8,723	4,935	1,361	2,427
29	Uttar Pradesh	2,60,018	2,56,468	2,176	1,374
30	Uttarakhand	39,311	22,781	16,515	15
31	West Bengal	1,05,669	56,608	32,550	16,511
	Total	17,19,309	13,82,643	2,75,115	61,551
	Percentage		80.42	16.00	3.58

Annexure-II									
Annexure referred to in part (b) of Lok Sabha Unstarred Q.No. 3809 for answer on 03.01.2019									
	F Y	2015-16		2016-17		2017-18		2018-19 (As on 31.12.2018)	
S.No.	State	Release	Expend.	Release	Expend.	Release	Expend.	Release	Expend.
1	Andaman & Nicobar	0.16	0.00	0.22	0.00	0	0.00	0.31	0.00
2	Andhra Pradesh	170.05	190.60	204	157.38	233.09	267.03	139.01	69.43
3	Arunachal Pradesh	65.4	66.23	92.84	95.71	63.08	62.93	66.65	50.52
4	Assam	277.58	216.19	348.06	203.09	474.8	387.20	202.01	189.26
5	Bihar	202.73	295.38	373.81	473.29	355.6	216.21	234.84	70.57
6	Chhattisgarh	60.83	64.64	84.28	65.66	49.84	49.89	48.19	33.13
7	Goa	1.66	0.00	1.19	3.35	0	1.83	1.67	2.77
8	Gujarat	229.46	265.75	278.5	265.16	290.86	315.14	222.27	119.69
9	Haryana	122.65	149.07	111.53	114.20	88.82	87.34	76.76	56.55
10	Himachal Pradesh	58.77	65.29	83.31	64.73	101.85	129.42	85.43	59.88
11	Jammu & Kashmir	192.12	202.72	225.14	219.94	325.33	344.86	154.53	121.43
12	Jharkhand	132.09	133.70	131.74	157.89	209.09	171.47	66.48	82.64
13	Karnataka	278.08	349.52	343.72	339.83	365.81	272.77	174.87	304.07
14	Kerala	48.05	64.45	75.22	74.21	95.16	95.53	84.86	81.74
15	Madhya Pradesh	193.73	381.15	232.26	212.48	135.51	163.35	175.41	170.03
16	Maharashtra	330.88	567.02	404.45	412.32	282.47	187.84	239.06	122.17
17	Manipur	27.92	43.44	39.38	18.87	66.25	68.30	37.73	48.62
18	Meghalaya	31.24	30.97	40.42	50.00	85.91	87.43	36.05	26.57
19	Mizoram	17.32	23.16	24.49	24.82	46.1	25.93	26.25	34.31
20	Nagaland	34.53	61.90	36.84	36.20	17.88	18.77	17.36	17.36
21	Odisha	103.19	163.61	134.96	100.14	83.59	93.48	77.50	75.63
22	Puducherry	0	0.00	0.29	0.00	0	0.00	0.00	0.00
23	Punjab	42.79	36.57	51.89	53.56	173.29	103.64	73.51	71.79
24	Rajasthan	526.75	480.21	1,072.92	681.21	714.24	728.81	508.52	550.48
25	Sikkim	12.05	12.49	19.42	15.21	17.51	11.60	10.89	16.67
26	Tamil Nadu	150.35	154.12	174.68	175.08	185.1	191.40	123.41	90.73
27	Telangana	97.71	106.42	133.09	111.89	843.56	592.47	90.34	334.16
28	Tripura	31.68	39.97	43.73	38.73	83.93	42.77	37.93	45.90
29	Uttar Pradesh	490.31	646.46	621.95	639.54	472.52	616.77	625.27	376.43
30	Uttarakhand	60.06	98.18	71.86	99.69	110.28	138.20	49.58	54.59
31	West Bengal	216.85	288.75	418.97	423.68	996.68	599.45	788.29	351.35
Total		4,206.99	5197.96	5,875.16	5327.86	6,968.15	6071.83	4474.98	3628.47